

**352**  
IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
NEW DELHI

IN THE MATTER OF: OANo.627of2022

Prakash Yadav

...Applicant

Vs

State of Haryana and Others

...Respondents

REPLY ON BEHALF OF RESPONDENT NO.4

i.e. DISTRICT MAGISTRATE, REWARI IN

COMPLIANCE OF ORDER DATED

24.04.2023.

Most respectfully sheweth:

1. That the present OA has been filed by the applicant for issuance of the directions to stop discharge of sewage in hundreds of acres of vacant land in *Sahabi River* barrage and also causing the land to be infertile.
2. That the matter was lastly taken up by the Hon'ble Tribunal on 24.04.2023 whereby the Hon'ble Tribunal directed the respondents No. 4 as under:-

*“22. The respondents no. 3 to 8 are directed to carry out the requisite inspection of all concerned industrial units regarding installation of ETPs/CETPs and take remedial measures in case of violations for ensuring (i) that industrial effluents*



*are treated and reused for purposes as permissible in accordance with the directions issued by this Tribunal and (ii) that untreated industrial effluents are not discharge in municipal sewer and Action Taken Report in this regard be filed by respondent no. 2 HSPCB after obtaining and compiling the requisite information”.*

3. That in furtherance of the said order Respondent No. 4 Deputy Commissioner, Rewari constituted a committee vide order No. 4593-96/LFA dated 25.05.2023 for inspection of the all concerned industrial units regarding installation of ETPs/CETPs and for remedial measure in case of violations. The joint committee inspected the industries in Rewari Town and submitted the Action Taken Report to the office of undersigned on dated 31.08.2023 . The joint committee inspected the 21 No. industries and found that 6 No. of industries are not complying (out of which 03 Nos. of unit sealed by the HSPC Board and further 03 Nos. of unit action of closure is under process by the HSPC Board), 02 Nos. of units were found complying, 07 Nos. of unit are non- polluting and covered under White Category of HSPC Board norms, 01 No. of unit not found at site, 05 Nos. of units are lying closed and not in



operation. Further sewer connection of all the non-complying units have been closed and disconnected at site. The copies of order dated 25-05-2023 and action taken report dated 31-08-2023 are attached herewith as Annexure R1 and R2.

4. That the then District Magistrate already have filed their requisite reply on 28-03-2023 and 23-04-2023 before the Hon'ble Tribunal in compliance of order dated 18-01-2023 and 29-03-2023.

5. That in compliance of order dated 24-04-2023 of this Hon'ble Tribunal present reply is being filed by Rahul Hooda, District Magistrate, Rewari.

In view of the submission made herein above, it is humbly prayed that present reply may kindly be taken on record.

  
District Magistrate  
Rewari

**Verification:**

Verified at Rewari on 18th September, 2023 that the contents of the reply are correct and true as per the information derived from the official record.

  
District Magistrate  
Rewari



उपायुक्त कार्यालय, रेवाड़ी  
DEPUTY COMMISSIONER OFFICE, REWARI

(To Be Submitted with same Sr. No. & Date)

**आदेश**

मसानी बैराज धारुहेडा में आने वाले गन्दे पानी बारे में निम्नलिखित अधिकारियों की संयुक्त कमेटी गठित कर निर्देश दिये जाते हैं कि मसानी बैराज में आने वाला गन्दा पानी जिन-जिन कम्पनियों/किसी अन्य स्त्रोतों से आता है, उन स्त्रोतों को चिन्हित करते हुए उनके खिलाफ नियमानुसार अनुशासनिक कार्यवाही अमल में लाए तथा की गई कार्यवाही बारे रिपोर्ट अधोहस्ताक्षरी के सम्मुख प्रस्तुत करें।

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|---|-------|
| 1. कार्यकारी अभियन्ता, जन स्वास्थ्य विभाग रेवाड़ी।                                    | सदस्य |
| 2. कार्यकारी अभियन्ता, हरियाणा शहरी विकास प्राधिकरण, रेवाड़ी।                         | सदस्य |
| 3. क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड, रेवाड़ी।                  | सदस्य |
| 4. सीनियर मैनेजर, हरियाणा राज्य औद्योगिक और बुनियादी ढांचा विकास निगम, बावल/धारुहेडा। | सदस्य |

-हस्ता-  
उपायुक्त, रेवाड़ी।

पृ० क्रमांक 4593-96 /एल०एफ०ए०

दिनांक 25/5/23

इसकी एक प्रति निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- कार्यकारी अभियन्ता, जन स्वास्थ्य विभाग रेवाड़ी।
- कार्यकारी अभियन्ता, हरियाणा शहरी विकास प्राधिकरण, रेवाड़ी।
- क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड, रेवाड़ी।
- सीनियर मैनेजर, हरियाणा राज्य औद्योगिक और बुनियादी ढांचा विकास निगम, बावल/धारुहेडा

कृते: उपायुक्त, रेवाड़ी।

Joint Inspection Report by HSIIDC, PHED, HSVP & HSPCB in Original Application No. 627/2022 titled as Parkash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi

Sr. No.	Name and address of the industry	Action Taken	Status of Effluent	Remarks
1.	M/s Bharat Enterprises Uttam Nagar, Delhi Road, Rewari	Unit has been Closed & Sealed by the Board on dated 23.08.2023.	No ETP/STP installed.	Unit has been Closed & Sealed by the Board on dated 23.08.2023.
2.	M/s Aman Enterprises, Shanti Nagar, Nasiaji Road, Rewari	Unit has been Closed & Sealed by the Board on dated 09.08.2023.	No ETP/STP installed.	Unit has been Closed & Sealed by the Board on dated 09.08.2023.
3.	M/s J.J. Enterprises, Shanti Nagar, Part No. II, Near Lotus Garden, Rewari	Unit has been Closed & Sealed by the Board on dated 29.08.2023.	No ETP/STP installed.	Unit has been Closed & Sealed by the Board on dated 29.08.2023.
4.	M/s Tirupati Metal, Nasiyaji Road, Shanti Nagar, Rewari	SCN for closure issued to the unit vide this office letter No. 137 dated 19.05.2023. Unit has submitted reply on dated 05.06.2023 and reply was not found satisfactory. Speaking order issued vide letter No. I/171898/2023 dated 24.08.2023.	No ETP/STP installed.	Action is under process
5.	M/s Sachin Metal Nasiyaji Road, Shanti Nagar, Rewari	SCN for closure issued to the unit vide this office letter No. 136 dated 19.05.2023. Unit has submitted reply on dated 07.06.2023 and reply was not found satisfactory. Speaking order issued vide letter No. I/172287/2023 dated 29.08.2023.	No ETP/STP installed.	Action is under process
6.	M/s Rustagi Enterprises Sector- II, Plot No. 19, Ind. Area., Delhi Road, Rewari	SCN for closure issued to the unit vide this office letter No. 163985/2023 dated 19.05.2023. Unit has submitted reply on dated 08.06.2023 and reply not found satisfactory. Speaking order issued vide letter No. I/172291/2023 dated 29.08.2023	No ETP/STP installed.	Action is under process
7.	M/s Harsh Industries, Uttam Nagar, Delhi Road, Rewari	Unit is lying closed & not in operation.	Not Applicable	Unit is lying closed & not in operation
8.	M/s Nirmal Polyfab Pvt. Ltd. Uttam Nagar, Delhi Road, Rewari	Unit is lying closed & not in operation.	Not Applicable	Unit is lying closed & not in operation
9.	M/s National Irrigation Equipment Co. 2 K.M. Mile Stone, Delhi Road, Rewari	Unit is lying closed & not in operation.	Not Applicable	Unit is lying closed & not in operation
10.	M/s Ruhaatmik Plastic Industries (Earlier known as Pernod Ricard India), Plot No.35, Sector-11, I.A. Rewari	Unit is lying closed & not in operation.	Not Applicable	Unit is lying closed & not in operation
11.	M/s Krishana Metal Enterprises, Shanti Nagar, Near treatment Plant, Rewari	Unit is lying closed & not in operation.	Not Applicable	Unit is lying closed & not in operation
12.	M/s Mahveer Pipes, Uttam Nagar, Delhi Road, Rewari	Unit is a showroom of plastic drums and no manufacturing activity observed at site and unit is not covered under consent management of the Board. Hence, no action is required.	Not Applicable	NA
13.	M/s DIC H.D. P. Pipe Spering System, Near	Unit is a godown and showroom of plastic pipes, fitting of sanitary wired etc. no manufacturing	Not Applicable	NA

*Rohit*  
DE(HSVP)

*Rohit*  
HSIIDC

*Yash*  
PHED

*Rohit*  
HSPCB

	Rao Water Suppliers, Uttam Nagar, Rewari	activity observed at site and unit is not covered under consent management of the Board. Hence, no action is required.		
14.	M/s Nice Irrigation Equipment Co., Head Office 27-38, Industrial area, Delhi Road, Rewari	No manufacturing activity observed at site. Hence, no action is required.	Not Applicable	NA
15.	M/s Taneja Enterprises, Uttam Nagar, Delhi Road, Rewari	The unit is engaged in manufacturing of tissue paper and unit is not covered under consent management of the Board. Hence, no action is required.	Not Applicable	NA
16.	M/s Kunal Traders, Uttam Nagar, Opp. Rao Water Suppliers, Delhi Road, Rewari	The unit is engaged in production of disposable paper glass (dry process) and unit is not covered under consent management of the Board. Hence, no action is required.	Not Applicable	NA
17.	M/s M.K.S. Perforations, Near Jain School, Nasiaji Road, Rewari	The unit is engaged in perforation of steel sheet & process is dry and unit is not covered under consent management of the Board. Hence, no action is required.	Not Applicable	NA
18.	M/s Krishan Metal, Nasiaji Road, Rewari	No such unit found at site	Not Applicable	NA
19.	M/s Pathak Sales Co-operation, Uttam Nagar, Delhi Road, Rewari	Unit is a godown and showroom. No manufacturing activity observed at site and unit is not covered under consent management of the Board. Hence, no action is required.	Not Applicable	NA
20.	M/s Gupta Metal Sheets Ltd. P. Box no. 1559, Delhi Road Rewari	Unit has installed ETP for treatment of trade effluent. Sample of the effluent and air emission has been collected and as per analysis report No. 303 dated 14.06.2023 of effluent & 133 dated 13.06.2023 of stack emission, parameters are found within the prescribed limit	ETP/STP installed.	Unit is Complying
21.	M/s Aggrawal Metal Works (P) Ltd Jhajjar Road, Rewari	Unit has installed ETP/STP for treatment of trade/domestic effluent. Sample of the effluent has been collected and as per analysis report No. 302 dated 14.06.2023 of effluent, parameters are found within the prescribed limit.	ETP/STP installed.	Unit is Complying

*[Signature]*  
Assistant Manager  
HSIIDC, Bawal

*[Signature]*  
SDO/JE  
HSVP, Rewari

*[Signature]*  
SDO/JE  
PHED, Rewari

*[Signature]*  
Environmental Engineer  
HSPCB, Rewari